



## संचालनालय स्वास्थ्य सेवायें

सतपुड़ा भवन, भोपाल, मध्यप्रदेश



क्र./आई.डी.एस.पी./2022/150

भोपाल, दिनांक: 02.02.2022

प्रति,

1. समस्त कलेक्टर, म.प्र।
2. समस्त मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, म.प्र।

विषय— कोविड-19 की अवधि में आवश्यक स्वास्थ्य सेवाओं उपलब्धता सुनिश्चित करने बाबत।

संदर्भ— 1. भारत सरकार, स्वास्थ्य एवं परिवार कल्याण विभाग, स्वास्थ्य एवं परिवार कल्याण मंत्रालय  
D.O. No. 7 (23)/2020-NHM-I 13th January 2022  
2. भारत सरकार, रसायन और उर्वरक मंत्रालय औषधि विभाग के पत्र क्र. D.O. No. 31026  
/30/2020-Policy New Delhi, दिनांक जनवरी 2022

—00—

उपरोक्त विषयान्तर्गत लेख है कि कोविड-19 वैश्विक महामारी की अवधि में पूर्व में आवश्यक सेवाओं की उपलब्धता सुनिश्चित किये जाने के संदर्भ में निर्देश जारी किये गये थे। विदित है कि कोविड-19 महामारी की अवधि में स्वास्थ्य सेवा तंत्र की अत्यधिक मांग रही है, साथ ही अन्य कारणों से होने वाली बीमारियों तथा मृत्यु का रोकथाम व नियंत्रण किया जाता रहा है। आकस्मिकता तथा क्रिटिकल केयर प्रबंधन सुनिश्चित किये जाने हेतु निम्नानुसार कार्यवाही की जाए:-

- Critical आवश्यक स्वास्थ्य सेवाओं को यथासंभव यथावत् रखे जाने हेतु कार्यवाही की जाए। निम्न परिस्थितियों आवश्यक स्वास्थ्य सेवायें विशिष्ट उप जनसंख्या समूहों प्रदान की जाए :-
  - गर्भवती महिलाएं जिनका प्रसव तृतीय लहर/लॉकडाउन की अवधि में होना संभावित है। High Risk गर्भवती माताओं की विशेष रूप से निगरानी की जाए।
  - नवजात व छोटे शिशु।
  - ऐसे रोगी जिन्हें chronic Communicable अथवा Non-Communicable बीमारियों हेतु उपचार प्रदान किया जा रहा हो।
  - बुजुर्ग व्यक्ति।
  - ऐसे रोगी जिन्हें Dialysis, Chemotherapy की आवश्यकता हो।
  - ऐसे रोगी जिन्हें Blood अथवा Blood Products के Transfusion की आवश्यकता हो।
- स्थानीय स्तर पर जारी किये गये प्रतिबंधों की अवधि में स्थानीय परिस्थितियों एवं आवश्यकता के आधार पर आई.टी. आधारित उपाय तथा नवाचारों के माध्यम से ग्रामीण व शहरी क्षेत्रों में स्वास्थ्य सेवायें निर्बाध रूप से प्रदाय किये जाने हेतु कार्ययोजना बनाई जाए। उपरोक्त समूह के रोगियों को आवागमन की सुविधा, आवश्यक औषधियों एवं सामग्री की उपलब्धता सुनिश्चित की जाए।
- Trauma, Burn, प्रसव, स्ट्रोक तथा Cardiac Arrest को कोविड-19 के प्रबंधन हेतु जारी मार्गदर्शिका दिनांक 10 जनवरी 2022 के अनुसार आकस्मिक स्वास्थ्य सेवायें चिकित्सालय में प्रदान की जाए। इन परिस्थितियों में तत्काल सेवायें प्रदान किया जाना महत्वपूर्ण है।

निरंतर.....2

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- चिकित्सालयों में कोविड अथवा नॉन कोविड रोगियों को डायलिसिस तथा कैंसर हेतु निर्बाध रूप से सेवायें प्रदान की जाए। आवश्यकतानुसार चिकित्सालय में उक्त नॉन कोविड सुविधाओं हेतु स्थान चिन्हाकित किया जाए।

उपरोक्तानुसार कोविड-19 केयर प्रदान किये जाने के साथ ही आवश्यक स्वास्थ्य सेवायें निरंतर जारी रखना सुनिश्चित किया जाए।

संलग्न:-उपरोक्तानुसार

(डॉ. सुदाम खांडे)  
स्वास्थ्य आयुक्त सह सचिव,  
लोक स्वास्थ्य एवं परिवार कल्याण विभाग म.प्र.

पृ.क्र./आई.डी.एस.पी./2022/151

भोपाल, दिनांक: 02/02/2022

प्रतिलिपि:- कृपया सूचनार्थ।

1. अपर मुख्य सचिव, म.प्र. शासन, लोक स्वास्थ्य एवं परिवार कल्याण विभाग, मंत्रालय, म.प्र.।
2. समस्त संभागीय आयुक्त, म.प्र.।
3. आयुक्त, चिकित्सा शिक्षा, सतपुड़ा भवन, भोपाल, म.प्र.।
4. मिशन संचालक, राष्ट्रीय स्वास्थ्य मिशन(एन.एच.एम.) भोपाल, म.प्र.।
5. संचालक, स्वास्थ्य सेवायें, संचालनालय स्वास्थ्य सेवायें, म.प्र.।
6. समस्त क्षेत्रीय संचालक, संभागीय स्वास्थ्य सेवाएँ, मध्यप्रदेश।
7. समस्त सिविल सर्जन सह अस्पताल अधीक्षक, म.प्र.।
8. प्रभारी एम.आई.एस.सेल.स्थानीय कार्यालय की ओर उक्त आदेश विभागीय वेबसाइट पर अपलोड हेतु।

स्वास्थ्य आयुक्त सह सचिव,  
लोक स्वास्थ्य एवं परिवार कल्याण विभाग म.प्र.





राजेश भूषण, आईएस  
सचिव

**RAJESH BHUSHAN, IAS**  
SECRETARY



भारत सरकार  
स्वास्थ्य एवं परिवार कल्याण विभाग  
स्वास्थ्य एवं परिवार कल्याण मंत्रालय  
Government of India

Department of Health and Family Welfare  
Ministry of Health and Family Welfare  
D.O No. 7 (23)/2020-NHM-I  
13<sup>th</sup> January 2022

Dear Colleague,

Please refer to DO Letter of even number dated 10.04.2020 requesting to ensure availability of essential health services during the period of Covid 19. As you are aware that the COVID19 outbreak has placed unprecedented demands on our health system. Our health workforce is inundated with a plethora of activities related to controlling the pandemic. While the State and district health teams are rendering exemplary service in the management of COVID, the continuity of certain essential health services is also to be ensured to minimize increase in morbidity and mortality from other health conditions. All emergency and critical care need to be ensured during the period of this Pandemic.

Hence,

- We need to ensure that the disruption to critical essential health services is minimized. Particular attention needs to be paid to providing essential health care for specific sub-population groups. These include:

- Pregnant women likely to deliver in the period of the lockdown with a particular focus on High Risk Pregnant Women,
- New-borns and young children,
- Patients on treatment for chronic communicable and non-communicable diseases,
- Elderly people, and
- Patients needing dialysis, chemotherapy as well as
- Those requiring transfusion of blood and blood products.

- The local level curfews/restrictions may place certain restrictions on movement and service delivery which would need to be redesigned using IT based solutions & other innovations to suit the specific local context, be it urban or rural. In addition, transport, supplies of essential medicines and commodities for these population groups will need to be assured.

- Further, it is requested that necessary arrangements are made for the delivery of emergency health care services and common acute presentations that require time-sensitive intervention in the hospitals such as trauma, burn, deliveries, stroke, and cardiac arrest etc keeping in view the Advisory on Purposive Testing Strategy for COVID-19 in India (Version VII, dated 10<sup>th</sup> January 2022) issued by Indian Council of Medical Research (ICMR) (copy enclosed). States to ensure uninterrupted availability of infrastructure for dialysis and cancer treatment services for both CoVID & non-CoVID patients without denying services to any category of patients. States may identify and designate facilities or separate block within existing facilities/hospitals to provide essential non COVID-19 services.

.....contd/-

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2. I am sure that our continuous efforts will maintain people's trust in the health system to deliver essential health services in addition to provision of COVID care.

*Warm regards.*

Yours sincerely,



(Rajesh Bhushan)

Encl : as above

**Additional Chief Secretary / Principal Secretary / Secretary (Health)**  
**All States/UTs**

Copy to : Mission Director (NHM) of all the States/UTs





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भारतीय आयुर्विज्ञान अनुसंधान परिषद  
स्वास्थ्य अनुसंधान विभाग, स्वास्थ्य और परिवार  
कल्याण मंत्रालय, भारत सरकार

Indian Council of Medical Research  
Department of Health Research, Ministry of Health  
and Family Welfare, Government of India

## Advisory on Purposive Testing Strategy for COVID-19 in India (Version VII, dated 10<sup>th</sup> January 2022)

### Scope: This advisory on COVID-19 testing strategy is for:

- Early detection of symptomatic cases for quick isolation and care.
- Early detection of infections in elderly (>60yr) and individuals with co-morbidities (diabetes, hypertension, chronic lung or kidney disease, malignancy, obesity etc) for quick care.

### Spectrum of Tests available for COVID-19:

- **Point-of-Care Tests:** Home or Self-Test / Rapid Antigen Test (RAT)
- **Molecular Tests:** rRT-PCR, TrueNat, CBNAAT, CRISPR, RT-LAMP, Rapid Molecular Testing Systems, Newer SARS-CoV-2 Omicron or variant detection rRTPCR assays<sup>##</sup>

### Who may be tested:

#### **A. In community settings:**

1. Symptomatic (cough, fever, sore throat, loss of taste and/or smell, breathlessness and/or other respiratory symptoms) individuals.
2. At-risk contacts of laboratory confirmed cases.  
*[At-risk contacts are elderly (>60yr) and individuals with co-morbidity such as diabetes, hypertension, chronic lung or kidney disease, malignancy, obesity etc].*
3. Individuals undertaking international travel (as per country-specific requirements).
4. International travelers arriving at Indian airports/seaports/ports of entries as per laid down guidelines.

#### **B. In Hospital Settings:**

5. Testing may be undertaken as per discretion of the treating doctor with the following considerations:
  - *No emergency procedure (including surgeries and deliveries) should be delayed for lack of a test.*
  - *Patients should not be referred to other facilities for lack of a testing facility. All arrangements should be made to collect and transfer samples to testing facilities, mapped to the health facility.*
  - *Asymptomatic patients undergoing surgical / non-surgical invasive procedures including pregnant women in/near labour who are hospitalized for delivery should not be tested unless warranted or symptoms develop.*





- *Admitted patients may not be tested more than once a week.*

### **People who need not be tested:**

1. Asymptomatic individuals in community settings
2. Contacts of confirmed cases of COVID-19 unless identified as high risk based on age or co-morbidities
3. Patients who stand discharged as per home isolation guidelines
4. Patients being discharged from a COVID-19 facility as per revised discharge policy
5. Individuals undertaking inter-state domestic travel

### **Important points to consider:**

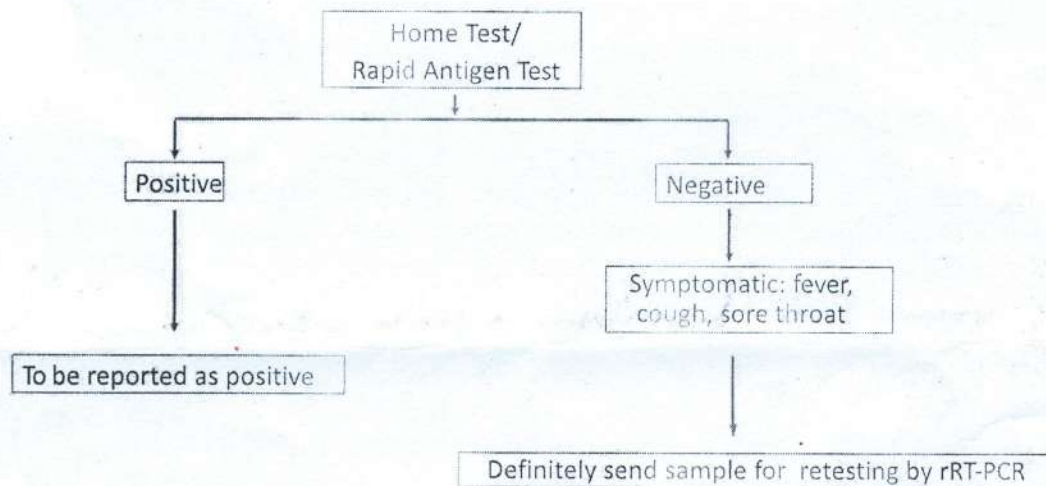
- Testing can be undertaken either through rRT-PCR, TrueNat, CBNAAT, CRISPR, RT-LAMP, Rapid Molecular Testing Systems or through Rapid Antigen Test (RAT).
- A positive point-of-care test [Home or Self-test / RAT] and Molecular Test is to be considered confirmatory, without any repeat testing.
- Point-of-care test [Home or Self-test / RAT] should be interpreted as per algorithm at Annexure. Symptomatic individuals, testing negative on Home/Self-test or RAT should undertake rRTPCR test as detailed in the algorithm.
- List of approved home tests, RAT and rRTPCR kits are available at the following links:
  - [https://www.icmr.gov.in/pdf/covid/kits/COVID\\_Home\\_Test\\_Kit\\_23112021.pdf](https://www.icmr.gov.in/pdf/covid/kits/COVID_Home_Test_Kit_23112021.pdf)
  - [https://www.icmr.gov.in/pdf/covid/kits/List\\_of\\_rapid\\_antigen\\_kits\\_30122021.pdf](https://www.icmr.gov.in/pdf/covid/kits/List_of_rapid_antigen_kits_30122021.pdf)
  - [https://www.icmr.gov.in/pdf/covid/kits/RT\\_PCR\\_Tests\\_Kits\\_Evaluation\\_Summ\\_23122021.pdf](https://www.icmr.gov.in/pdf/covid/kits/RT_PCR_Tests_Kits_Evaluation_Summ_23122021.pdf)
- Home Testing advisory of ICMR is available at:  
[https://www.icmr.gov.in/pdf/covid/kits/Advisory\\_Home\\_Test\\_kit\\_19052021\\_v1.pdf](https://www.icmr.gov.in/pdf/covid/kits/Advisory_Home_Test_kit_19052021_v1.pdf)
- All rRTPCR and RAT test results should be uploaded on ICMR portal at:  
<https://cvstatus.icmr.gov.in>.
- The vaccination status of all individuals tested for COVID-19 must be entered into the Sample Referral Form (SRF) in the RTPCR app both for individuals tested by rRTPCR and RAT. This information is of critical importance.
- Genome Sequencing is done for surveillance purposes and is not required to be undertaken for treatment purposes. Therefore, genome sequencing is to be performed only in a subset of positive samples as per recommendations of INSACOG (Indian SARS-CoV-2 Genomic Surveillance Consortium).
- ##The newer SARS-CoV-2 Omicron or variant detection rRTPCR assays are recommended to be used in areas with limited genomic surveillance capacity for quick detection of emergence of newer variants in such areas.



ICMR's advisory is generic in nature and may be modified as per discretion of the state health authorities for specific public health and epidemiological reasons

## Annexure

### Algorithm for COVID-19 Test Interpretation Using Home Test/ Rapid Antigen Point-of-Care Test



- All positive and negative results should be entered into the ICMR portal on a real time basis after performing the test.
- Results of samples subjected to rRT-PCR should be entered after the rRT-PCR results are available.



सुश्री एस. अपर्णा  
सचिव

Ms. S. Aparna  
Secretary



सत्यमेव जयते

भारत सरकार  
रसायन और उर्वरक मंत्रालय  
औषध विभाग  
Government of India  
Ministry of Chemicals & Fertilizers  
Department of Pharmaceuticals

मुख्य सचिव कार्यालय  
CS/Gen-Co/ 332  
Date 14/01/2022

D.O. No. 31026/30/2020-Policy  
New Delhi, dated January, 2022

Dear Chief Secretary

As the country faces a surge in COVID infections, preparations are being made at various fronts to cater to COVID associated healthcare services. One of the important elements of providing sustained healthcare to the citizens is ensuring uninterrupted production and supply of pharmaceutical drugs, including vaccines and medical devices, which also include the diagnostic testing kits.

2. Accordingly, I seek your personal intervention and direction to the concerned to ensure that the movement of raw materials, finished goods and personnel etc. related to these manufacturing units are exempted from restrictions imposed, if any, at the State/ district level. These units may also be facilitated with regard to any other associated problems faced by them at the local level. The contact details of State-level Nodal officer in this regard may kindly be communicated to National Pharmaceutical Pricing Authority (NPPA) at monitoring-nppa@gov.in for ease of coordination.

3. I look forward to your cooperation in this regard.

With regards.

Yours sincerely,

S. Aparna  
(S. Aparna)

Chief Secretaries of all States/UTs

Copy to:

1. Secretary, Ministry of Home Affairs, North Block, New Delhi-110001
2. Secretary, Department of Health and Family Welfare, Nirman Bhawan, C-Wing, New Delhi-110001
3. Secretary, Department of Health Research, 1, Red Cross Road, New Delhi - 110001
4. Chairman, National Pharmaceutical Pricing Authority, 3rd/5th Floor, YMCA Cultural Center Building 1, Jai Singh Road, New Delhi, 110001